

1994-95 के लिए राज्य की वार्षिक आवंटन की मात्रा 588539 थी। टन है।

Poor Conditions of Children in Remand, and Juvenile Home

788 SHRJI SUSHILKUMAR SAM
BHAJIRAO SHINDE:
SHRIMATI VEENA VERMA
SHRI RAJUBHAI A
PARMAR: Will the Minister of
WELFARE be pleased to state:

(a) whether Government's attention has been drawn to a report in the Nation' at Mail (Bhopal) dated May 28, 1996, attributable to National Human Right" Commission sources that children in 60C and odd remand and juvenile homes in ind country are languishing in conactions that deprive them of basic rights; and

(b) if so, what steps have been and are being taken by Government to improve the living conditions in juvenile and remand homes and to ensure that the children's stay in such homes is curtailed to the minimum?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) (a) Yes, Sir. However the conditions of inmates is reasonably good. There is a set norm for providing clothing and bedding to the inmates once he is committed apart from the dietary intake fixed on the basis of caloric requirement. There is a team of Welfare Officers in each home to ensure fair distribution of above said articles

(b) The implementation, of J.J. Act, 1996 which provides for the care, protection, treatment development and rehabilitation of neglected or delinquent juveniles and for the adjudication of certain matters relating to and disposition of delinquent juveniles, "rests with the State Governments/UT Administrations. Under Ibis Act, Probation Officers are appointed by the State Government as per their requirement and Juvenile Welfare Boards & Courts are set up to

expedite restoration of neglected juvenent-M their parents/guardians.

As a follow up measure of the J J Act. 1-86, Government of India is implementing a Scheme of Prevention and Control of Juvenile Social Maladjustment to assist the State Government/UT Administration, for creating and strengthening of infrastructure. Under this Scheme, grant-in-aid is provided to State Government UT Administration for construction of homes, upgradation of existing homes and maintenance of inmates on 50:50

In addition to above, the Central Government has been pursuing the State Government/UT Administrations to ensure successful implementation of 'lie provision of the j.j. Act and the stetmente of Prevention & Control of Juvenile cial Maladjustment from time to timeg

विद्युत क्षेत्र को कोयले की आपूर्ति

789. श्री जनकसिंह मोहनसिंह मेमरोला: क्या कोयला मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या वर्ष 1994-95 और 1995-96 के दौरान विद्युत क्षेत्र को कोयले की आपूर्ति में कोई कृद्धि हुई है।

(ख) यदि हां, तो उक्त अवधि के दौरान विद्युत क्षेत्र को कितने कोयले की आपूर्ति को गई;

(ग) क्या रेलवे द्वारा उक्त कोयले को ढोने के लिए पर्याप्त वैगन उपलब्ध करवाए गए; और

(घ) यदि हां, तो तत्संबंधी ज्यौर क्या है?

कोयला मंत्रालय की राज्य मंत्री (श्रीपती कान्ति सिंह) (क) और (ख) जी, हां। वर्ष 1994-95 और 1995-96 के दौरान विद्युत क्षेत्र को आपूर्ति कोयले की वार्षिक मात्रा (जिसमें मिहसिग शामिल है), क्रमशः 169.74 मिलियन टन और 187.27 मिलियन टन थी। चूंकि कोयले की मात्रा में 10.33% की वृद्धि को देखी है।

(ग) और (घ) विद्युत क्षेत्र के उपभोक्ताओं को रेल द्वारा प्रेषण किए जाने वाले कोयले के संचालन को सर्वोच्च प्राथमिकता दी जाती है। यद्यपि कुछ कोयला क्षेत्रों में वैगनों को उपलब्ध करवाने में कठिनाइयां हुई हैं। किन्तु पिछले वर्ष की तुलना में वर्ष 1995-96 में रेलवे

ने विद्युत क्षेत्र के लिए अधिक संख्या में बैगन प्रोत्साहित करने हेतु। कोल इंडिया लि. (को-ई-एल) तथा इंदौर कोलियरीज कंपनी लि. (लि-को-के-लि) ने विद्युत क्षेत्र के लिए दैनिक औसत लदान चार पड़ियों के बैगन राउ प्रतिदिन (एफ-डब्ल्यू-डब्ल्यू-एस/प्रतिदिन) वर्ष 1994-95 में किए गए 12,200 (अंतिम) दैनिक औसत लदान की तुलना एफ-डब्ल्यू-एस/प्रतिदिन दैनिक औसत लदान की तुलना में 1995-96 में 13,400 एफ-एफ-डब्ल्यू एस प्रतिदिन (अंतिम) का औसत बैगन लदान किया। यह लदान पिछले वर्ष की तुलना में 9.84% वृद्धि को दर्शाता है।

Aggregate Measure of Support

790. SHRI BHUPINDER SINGH MANN:
Will the Minister of COMMERCE be pleased to state:

(A) whether product specific Aggregate Measurement of Support (AMS) for 17 a negatively at Rs. 19,000 crores during the years. 1986—89;

(b) whether this figure of AMS when .lied for the year 1995 would come 10 about Rs. 48000 crores; details then

(c) whether Government intends to re- this anomaly; ami

D) if so. steps taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH): (a) to (d) The concept of Aggregate Measurement of Support (AMS) use in the Uruguay Round Agreement on Agriculture is a negotiated concept designed to measure the trade distorting domestic support given to agriculture by member countries of GATT. It does not take into account a large variety of support measures for the agricultural sector. The AMS comprises 'if two components viz. product specific and non-product specific support. For the

Pose of calculating the domestic support to agricultural producers, both product specific AMS and non-product specific AMS are taken into account. During the base period (1986—88) the

average product specific AMS was about Rs. 24442.2 crores and the non-product specific AMS was estimated at Rs. 4581.4 crores. The total AMS was, therefore, minus 19860 crores.

The AMS was to be calculated for the base period (1986—88). As in the case of India the AMS for the base period (1986—88) was negative. India did not have to take any reduction commitments for the period 1995-2000.

The product specific AMS figures for any year can be arrived at by multiplying the total eligible production with the difference of the applied administered prices prevailing during that year and the external reference prices as taken in the base period (1986—88).

Supply of coal to Badarpur Power Plant

791. SHRIMATI KAMLA SINHA:
Will the Minister of COAL be pleased to state:

(a) whether Coal India Ltd. has decided to stop delivery of coal to Badarpur power plant;

(b) if so, the reasons therefor; and

(c) steps taken by Government to solve the problems of supply of coal?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH): (a) No. Sir.

(b) and (c) Do not arise, in view of (a) above.

Investment on coal production

792. SHRI S. MUTHU MANI: Will the Minister of COAL be pleased to state: C

(a) whether it is a fact that to increase the production of coal to 300 million tonnes by 1997 an investment of US \$ 1 billion would be required;

(b) if so, the action initiated by Government in this regard;

(c) the total amount of coal production expected for the year 1997; and